

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : S Venkatesh Babu
Vs
ALG India Enterprises Pvt Ltd and 5 Others

MAIN PETITION NUMBER : CP(CA)/31(CHE)/2024
(IA/MA) APPLICATION NUMBERS

New Application IA(CA)/127/2024

ORDER

New Application IA(CA)/127/2024

Present: Mr. Anish Gopi, Ld. Counsel for Petitioner.
Mr. Newlin Frederick, Ld. Counsel for R1 to R5.

This Application has been filed to take on record the copy of the plaint and its translated version, which was filed in the court of Ld. District Munsiff Court, Uthamapalayam.

Heard.

This Tribunal vide an Order dated 28.06.2024 directed the Petitioner to file the copy of the petition.

Copy already served on the counsel for the Respondent.

IA(CA)/127/2024 is accordingly **disposed of**.

List the main Petition on **22.07.2024** for arguments on interim relief.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**